

parts of the country in stealing and kidnaping of children but the Government have no report that the agents of the suppliers of human skeletons in foreign countries are responsible for such happenings. However, the Ministry of Commerce have banned the export of human skeletons and parts thereof.

Sino-US nuclear agreements

*415. SHRI G. G. SWELL : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Sino-US nuclear agreement has further spurred South Asia, including India, towards the nuclear weapons age ;

(b) whether China has moved to miniaturisation of her nuclear weapons ; and

(c) whether our policy of nuclear technology only for peaceful purposes is being reviewed under these circumstances ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHID ALAM KHAN) : (a) No Sir, as far as India is concerned. We hope that the agreement will not have such an effect in other countries of South Asia.

(b) Government have seen newspaper reports about China's interest in miniaturisation of her nuclear weapons.

(c) No, Sir.

Implementation of 20-Point Programme

*416. SHRI D. N. REDDY : Will the Minister of PLANNING be pleased to state :

(a) the names of the States lagging behind in the implementation of 20-Point Programme and the reasons for the same ; and

(b) steps taken to ensure that such Programmes are implemented most expeditiously in the interest of the poor and backward classes ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI K. R. NARAYANAN) : (a) During 1984-85 the performance of six States viz. Sikkim, Tripura, Meghalaya, West Bengal, Nagaland and Jammu & Kashmir was categorised in the lowest performance group i.e. below 70% of the annual target. The relatively poor performance appears to be due to administrative reasons and infrastructural inadequacies.

(b) The Planning Commission has been scrutinizing the Monthly Progress Reports on the 20-Point Programme and taking up with the States which lag behind in performance the need for speedy and effective implementation. The matter is also taken up similarly with the Central Ministries concerned.

Special facilities for rural candidates in All India Services

*417. SHRI JITENDRA PRASADA : Will the PRIME MINISTER be pleased to state :

(a) whether the percentage of selection of candidates for IAS, IPS and other All India Services from the rural areas has been negligible as compared to the candidates from urban areas ;

(b) whether Government contemplate to go into the basic reasons for this imbalance and suitably amend the Constitution, if necessary, to provide for the same type of free coaching facilities, special concessions, reservations and relaxations in the tests/interviews as are being given to SC & ST candidates, to general candidates particularly from rural and hill areas keeping in view the lack of these facilities;

(c) if so, the details thereof ; and

(d) if not, the reasons therefor ?